

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

O.A. No.021/1442/ 2012

Date of Order :22.03.2019.

Between :

V.Rambabu, s/o V.Ramesh,
Aged about 30 yrs, Working as
GDS BPM Ramanujapur BO
a/w Ghanpur (Mulug) S.O.506 345,
Hanumakonda Division,
Warangal District.

...Applicant

And

1. Union of India, rep., by the Secretary
to G.O.I, M/o Communications and I & T,
Department of Posts, India, Dak Bhavan,
Sansad Marg, New Delhi-110 001.

2. The Chief Postmaster General,
A.P.Circle, Dak Sadan, Hyderabad-500 001.

3. The Postmaster General, Hyderabad Region,
Hyderabad-500 001.

4. The Superintendent of Post Offices,
Hanamkonda Division, Hanamkonda-506 001. ... Respondents

Counsel for the Applicant ... Mr.M.Venkanna

Counsel for the Respondents ... Ms.Megh Rani Agarwal, Addl.CGSC

CORAM:

**THE HON'BLE MR.JUSTICE R.KANTHA RAO, MEMBER (JUDL.)
THE HON'BLE MRS.NAINI JAYASEELAN, MEMBER (ADMN.)**

ORAL ORDER

(As per Hon'ble Mr.Justice R.Kantha Rao, Member (Judl.))

Heard Mr.M.Venkanna, learned counsel appearing for the Applicant and Ms.Megha Rani Agarwal, learned standing counsel appearing for the Respondents.

2. The OA is filed seeking a direction to the respondents to permit the applicant to appear for the promotional examination to the cadre of Postal Assistants/Sorting Assistants, which was scheduled to be held in the month of December 2012 or any other date, and for further direction for appointing the applicant as Postal Assistant in the event of his qualifying in the said examination.
3. As per the directions of this Tribunal, the respondents permitted the applicant to appear for the examination. Subsequently, the Tribunal directed the respondents to produce the result. Accordingly, the result was produced in a sealed cover, which shows that the applicant failed in the examination.
4. In view of the result, the learned counsel appearing for the Applicant seeks to withdraw the OA.

5. The OA is, therefore, dismissed as withdrawn. No order as to costs.

Sd/-

(NAINI JAYASEELAN)
MEMBER (ADMN.)

Sd/-

(JUSTICE R.KANTHA RAO)
MEMBER (JUDL.)

Dated: this the 22nd day of March 2019
Dictated in the Open Court

Dsn.